

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 94/397-398/NCLT/AHM/2016 (New)
C.P. No. 34/397-398/CLB/MB/2015 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017**

Name of the Company: Vortex Ice Cream Pvt. Ltd. & Ors.
V/s.
Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S. GODIAWALA SENDER SINGHI	Advocate	Respondent No. 3	<i>M. Godiawala</i>
2.	Sandeep Singhi for Singhi & Co.	Advocate	Respondent NO. 1, 2, 5-7	<i>Trigya</i>
3.	Arjun Sheth for	Advocate & Solicitor	Petitioner	<i>Arjun Sheth</i>
4.	1			

ORDER

Learned Advocate Mr. Arjun Sheth present for Original Petitioners. Learned Advocate Sandeep Singhi present for Respondent Nos. 1, 2 and 5 to 7. Learned Advocate Mr. Pavan Godiawala present for Respondent Nos. 3.

Both sides Counsels represented that settlement process is going on.

List the matter on 13.09.2017.

Bikki Raveendra Babu
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 29th day of August, 2017.